

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

103. IA/374/2024 IN C.P. (IB)/236(MB)2020

IN THE MATTER OF

Shivkumar Suppliers

VS

Madhur Nourishment Products LLP

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 05.02.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Liquidator: Counsel for the Liquidator
For the Respondent:

ORDER

I.A. 374/2024

The Fourth Progress Report submitted by the Liquidator is taken on record. In view thereof, the present I.A. is disposed of.

Sd/-
MADHU SINHA
Member (Technical)

Shubham

Sd/-
REETA KOHLI
Member (Judicial)